

**Statement-II***Working results of the company for the last three years*

(Rs. crore)

Particulars	FY 2004	FY 2005	FY 2006	CAGR
Operating & other Income	637	728	1,016	26%
Expenditure	365	405	596	28%
Profit before Tax	272	323	419	24%
Less Provision for Taxation	13	19	44	85%
Profit after Tax	259	304	376	20%

**Mopping up of tax arrears**

119. SHRI MOINUL HASSAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government have received various suggestions for alternative resource mobilization, including the mopping up of tax arrears and dues, mainly corporate and income-tax of over Rs. 1,17,000 crore; and

(b) if so, the details of the suggestions received and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) and (b) Suggestions for alternative resource mobilization are received from time to time and more so during the annual budgetary exercise. All the proposals are analysed and necessary measures, including amendment of the Income-tax Act, are taken to raise additional resources. Further, steps are also taken to analyse the arrear demand and targets, along with strategies to ensure collection, are specified in the annual action plan.